

(ख) यदि हां, तो इस समय यह मामला किस प्रक्रम में है और क्या इस उद्देश्य के लिए वर्तमान रेलवे आय-व्ययक में अपेक्षित घन की व्यवस्था की गई है ?

रेलवे मन्त्री (श्री नन्दा) : (क) जी हां । कुछ समय पहले रेल प्रशासनों से कहा गया था कि वे अपने मुख्यालयों और मण्डल कार्यालयों में अनुवाद कार्य के वर्तमान प्रबन्धों की समीक्षा करें और राज-भाषा अधिनियम, 1967 के उपबन्धों को कार्यान्वित करने के लिये यदि अतिरिक्त पद अपेक्षित हों, तो प्रस्ताव भेजें ।

(ख) रेलों से इस सम्बन्ध में जो प्रस्ताव मिले हैं, उनकी जांच की जा चुकी है और आशा है, इस सम्बन्ध में शीघ्र निर्णय हो जायेगा ।

पदों के मंजूर होने पर आवश्यक रकम का विनिधान कर दिया जायेगा ।

Punjab Wakf Board

3333. SHRI GURCHARAN SINGH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) the names of members of the Wakf Board of Punjab and the location of their office ; and

(b) whether Government are aware that one Gurnail Singh has forcibly taken the possession of a Muslim graveyard in village Baghapur and District Ferozepore, Punjab and has turned it into an agricultural land and that the Mohammedan residents have made several complaints to the Wakf Board but no action has been taken so far in the matter ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The names of members of Punjab Wakf Board and the location of the office of the Board is given in the statement laid on the Table of the House. [Placed in Library. See No. LT-2907/70.]

(b) Yes, the correct name of the village Baghapurana, Shri Gurnail Singh is reported to have taken forcible possession of the graveyard land from the local Muslims on the plea of having purchased it from Custodian. The matter came to the notice of the Punjab Wakf Board who after obtaining the legal opinion suggested to the local Muslims to file a suit against Shri Gurnail Singh. Since the local Muslims failed to do so, the Wakf Board is now taking steps to file suit for possession after giving two months notice to the Custodian who is a necessary party in the case.

Setting up of Ferro-Vanadium Plant in Orissa

3334. SHRI S. KUNDU : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to refer to the reply given to Unstarred Question No. 3309 on the 9th December, 1967 regarding setting up a Ferro-Vanadium Plant in Orissa and state :

(a) whether the letter of intent to the Industrial Development Corporation, Orissa for setting up a Ferro-Vanadium Plant has since been issued ;

(b) if so, on what date the letter of intent was issued ; and

(c) the cost of the project employment potential and production capacity of the Plant ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) :

(a) Yes, Sir.

(b) 11-2-1970.

(c) The firm have indicated their requirement of capital goods to be Rs 5 crores. They are expected to produce Ferro-Vanadium at the rate of 480 tonnes per annum and titanium products at the rate of 9,600 tonnes per annum. The employment potential is indicated to be 30 managerial, supervisory and clerical posts and 350 labour and other categories.

Distribution of Steel to Small Scale Industries

3335. SHRI S. KUNDU : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether any change has been intro-